NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 491/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

(0)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.11.2017

NAME OF THE PARTIES:

Lafarge India Ltd.

V/s

Bharat Infrastructure and Engineering Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

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<u>ORDER</u>

TCP No. 491/I&BP/NCLT/MB/MAH/2017

The Counsel for the Petitioner as well as the Corporate Debtor are present.

For the Corporate Debtor's Counsel Mr. Arun Prakash has stated that there is every possibility for settlement in this matter, at his request, list this matter for reporting settlement on 17.11.2017.

Sd/V. NALLASENAPATHY
Member (Technical)

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)